Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 117 of 2013

Dated : 29th July, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

DNH Power Distribution Company Ltd. ....Appellant(s)

Versus

Joint Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Swapna Seshdari

ORDER

Time is sought on behalf of the State Commission for filing the reply. Accordingly, the State Commission is directed to file the same on or before 14.08.2013 after serving copy on the other side.

Post the matter on ***03.09.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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